

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3082
ANSWERED ON:29.08.2013
FUNDS FOR POWER SUPPLY
Guddu Shri Premchandra;Patel Shri Deoraj Singh

Will the Minister of POWER be pleased to state:

- (a) the details of the funds sanctioned to Madhya Pradesh for strengthening power supply during the last three years and the current year;
- (b) the details of the funds received by Rewa region out of the total funds released to Madhya Pradesh;
- (c) whether the Union Government has advised the State Governments to Publicise its financial contribution to the State Schemes such as Atal Jyothi Abhiyan Yojana in Madhya Pradesh; and
- (d) if so, the details thereof and the action taken in such cases where Centre`s contribution is not publicised?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : Electricity is a concurrent subject and the responsibility of sub- transmission and distribution rests with the States. Government of India acts as a facilitator in supplementing the efforts of States to provide power to consumers in an improved manner for which assistance is provided to States and Distribution utilities under various schemes like R-APDRP and RGGVY.

Restructured Accelerated Power Development & Reforms Programme (R-APDRP) Under R-APDRP, no funds are allocated upfront to States but are released in the form of loans against sanctioned projects in installments based on progress of projects and on achieving pre-defined milestones. These loans are convertible into grants as per the norms of the scheme.

So far, an amount of Rs. 457 crore has been disbursed to Madhya Pradesh State Power Distribution Utilities under R-APDRP scheme. Out of which Rs.9.68 crore has been disbursed for Rewa town in Rewa district. No other town in Rewa district is eligible for funding under R-APDRP.

Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY)

There is no upfront allocation of funds for any State under Rajiv Gandhi Grameen Vidyutikaran Yojana. Funds are released against sanctioned projects in installments based on the reported utilisation of amount in the previous installment(s) and fulfillment of other conditionalities. An amount of Rs.808.40 crore towards subsidy has been disbursed by REC under the scheme for the State of Madhya Pradesh during the last three years and current year. Cumulatively, an amount of Rs. 1589.48 crore (includes subsidy disbursed prior to 2010-11) has been disbursed to Madhya Pradesh, out of which Rs.31.47crore has been disbursed to Rewa district.

(c) & (d) : No, Madam.